

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 28/BB/2021	For admission	Sec 7 of I&B code 2016	Canara Bank	Vikram Unni Rajagopal, Advocate	M/s Apple Spire India LLP	

ADVOCATE FOR PETITIONER/s:

Vikram Unni Rajagopal

W

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Vikram Unni Rajagopal, Learned Counsel for the Petitioner.

Issue Notice. Registry is directed to prepare the notice and the Learned Counsel for the Petitioner is directed to collect the notice from the Registry and serve it personally and as well as by speed post on the MD of the Respondent company and on the Respondent Company a/w company petition and material papers and file proof of service well before the next date of hearing. Post the case on **09.04.2021**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

Verified
Cy

[Signature]
Court Officer